NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/08/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/192/ (HB)/2017

NAME OF THE PETITIONER(S)

: SMALL INDUSTIRES DEVELOPMENT BANK OF

NAME OF THE RESPONDENT(S)

: ZYLOG SYSTEMS LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

No representation on behalf of both the parties. The matter is dismissed in default.

(K. Anantha Padmanabha Swamy)

Member (Judicial)

bc